

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.325
CAA-107/ND/2021

IN THE MATTER OF:

Blogmint Digital Pvt Ltd & M/s Thought buzz India Pvt Ltd

.....APPLICANT/PETITIONER

SECTION
U/s 230/232

Order delivered on 17.11.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant
For the IT Dept

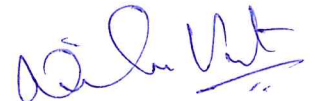
: Adv Saurabh Kalia and Adv Sarvik Singhai
: Adv Puneet Rai (Sr. standing counsel) along with
Adv Nikhil Jain
: Ms. Hemlata Rawat, Advocate.
: Adv. Shankari Mishra

For the OL
For the RD

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **16.12.2022.**



(Court Officer)
(Court III)